

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-1916 #
ANSWERED ON- 16/03/2023

PROMOTION OF SPORTS AMONG TRIBAL COMMUNITITES

1916. # SHRI NEERAJ DANGI

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) the number of youths benefited under the Khelo India scheme run by Government;
- (b) whether Government has formulated any scheme to promote sports among the children of the tribal communities in the country, if so, the details thereof; and
- (c) the details of sportspersons belonging to tribal communities who got opportunities in various sports in the country, so far, in the last two years, State-wise?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) 2550 athletes as Khelo India Athletes (KIAs) under the “Talent Search and Development” component and 283 medal winners in the disciplines of Mallakhamb, Kalaripayattu, Gatka and Thang-Ta under “Promotion of rural and indigenous/tribal games” component of the Khelo India Scheme have been benefited.

(b) The Ministry implements the following schemes for the promotion of sports in the country, including the tribal areas:

- (i) Khelo India- National Programme for Development of Sports;
- (ii) Assistance to National Sports Federations;
- (iii) Special Awards to Winners in International Sports Events and their Coaches;
- (iv) National Sports Awards;
- (v) Pension to Meritorious Sportspersons;
- (vi) Pandit Deendayal Upadhyay National Sports Welfare Fund;
- (vii) National Sports Development Fund; and
- (viii) Running Sports Training Centres through Sports Authority of India.

Details of the above schemes are available in the public domain on the websites of this Ministry and the Sports Authority of India.

(c) Sportspersons are selected based on their potential across all communities. However, majority of the sportspersons identified under schemes of this Ministry belong to the rural, backward and tribal areas of the country and they are provided with regular training as per the approved norms under various schemes. Community-wise details are not maintained in this Ministry.
